

24

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/122/2016  
NAME OF THE PETITIONER(S) : V. Kesavamurthi  
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|    |                                     |                            |       |
|----|-------------------------------------|----------------------------|-------|
| 1. | A Sri Rastana<br>for B. Dhanraj     | Counsel for the petitioner | Thp   |
| 2. | K. N. Thyagarajan<br>for Thirumalai | Counsel for Respondents    | Dally |

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk